

SLP(Crl.)No. 1336 OF 2001
ITEM No.34

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1336/2001

(From the judgement and order dated 20/09/2000 in CRLA 367/98
of The HIGH COURT OF H.P AT SHIMLA)

STATE OF H.P.

Petitioner (s)

VERSUS

HUKMU DEVI & ORS. Respondent (s)
(With Appln(s). for issuance of non-bailable war. of arrest)

Date : 10/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Mr. Anil Soni,Adv.
Ms. Meenakshi Arora,Adv.

For Respondent (s) Mr. Anil Nag,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Leave granted.
Tag with criminal appeal arising out of SLP(Crl.) No.
1041/2001.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master